F. No. J-12017/9/2025-Judicial Government of India Ministry of Law and Justice Department of Legal Affairs (Judicial Section)

> Shastri Bhawan, New Delhi, Dated the 8th September, 2025

ORDER

The President is pleased to accept the resignation of **Shri Nandesh S. Deshpande**, Deputy Solicitor General of India for High Court of Bombay at Nagpur, with effect from 31.08.2025.

- 2. Consequently, the name of Shri Nandesh S. Deshpande, Advocate figuring at serial number '3' in the Order No. J-11014/6/2024-Judicial dated 26.12.2024 read with Order No. J-11014/2/2020 dated 19.01.2022 of this Department, stands deleted.
- 3. Hindi version of this order will follow.

(Madhab Charan Prusty) Senior Government Advocate

Copy (through email) to:

- 1. PS to Hon'ble MoS (I/C) L&J.
- 2. PSO to Law Secretary/All Additional Secretaries and Joint Secretaries in the main Secretariat of Department of Legal Affairs.
- 3. The Registrar, High Court of Bombay at Nagpur.
- 4. All Dy. SGI, High Court of Bombay.
- 5. Cash (LA) Section for discontinuing payment of retainership fee to aforesaid ex-Dy. SGI, w.e.f. 31.08.2025.
- 6. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
- 7. LIMBS section of this Department.
- 8. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "Orders related to empanelment of Advocates for Union of India".
- 9. Hindi Section, Department of Legal Affairs, for translation of this order.
- 10. Office/spare copies.

(Kumar Gaurva)

Section Officer (Judicial) Tel. 011-23384945

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